

ters by drawing labour from a private pool of workers since the commissioning of general cargo berth in 1978. However, Port Trust's labour is also employed on this work to the extent possible.

(b) to (e). The labour in the private pool have been demanding that they should be employed under Port Trust as 'mazdoors' and had resorted to demonstration and stoppage of work, affecting operations at the general cargo berths. This demand has not been acceded as the recruitment of 'mazdoors' under Port Trust is to be made under the relevant rules.

Teaching of Science in Higher Secondary School (Girls) Kharagpur

787. SHRI NARAYAN CHOUBEY: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have received complaints that science subjects in the S.E. Railway Girls Higher Secondary School, Kharagpur, there are no suitable teachers;

(b) is it a fact that physics is not being taught in class XI and class XII for some months now;

(c) if so, the reasons thereof; and

(d) what remedial measures are proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes. Complaint was received during July, 1981.

(b) No.

(c) and (d). Does not arise.

Alleged Corruption charges against Principal of Higher Secondary School (Boys) Kharagpur

788. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government had re-

ceived some allegations of corruption against the principal of the S.E. Railway Boys Higher Secondary School, Kharagpur:-

(b) whether the said allegations have been inquired into;

(c) whether the allegations have been substantiated in this process; and

(d) if so, what actions have been taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b). Yes. The allegations against the Principal of the S.E. Railway Boys Higher Secondary School, Kharagpur have been enquired into.

(c) The allegations pertaining to un-authorised collection of fees, various accounts from the students, non-disbursement of honorarium to certain persons and non-maintenance of proper accounts with regard to the same have been substantiated.

(d) Disciplinary action for major penalty is being initiated against him.

Pilferage of Cement from Shakurbasti Station

789. SHRI NARAYAN CHOUBEY:

SHRI K. M. MADHUKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether his attention has been drawn to the news item appeared in Statesman dated 16th July, 1981 to the effect that cement is being smuggled out of the Shakurbasti (Delhi) station;

(b) if so, the details thereof;

(c) whether any action has been taken to arrest the culprits; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS